

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 563/93

Monday this the twentyeighth day of March, 1994.

MR. N. DHARMADAN (J)
MR. S. KASIPANDIAN (A)

1. P. Remesh Kumar
Tea/Coffee Maker,
P.S.D. Tiffin Room
Trivandrum-23

2. S. Thampulal
Wash Boy/Dish Cleaner
P.S.D. Tiffin Room,
Trivandrum

Applicants

By Advocate Mr. Thomas Mathew

vs.

1. The Managing Committee of Postal Stores
Depot Departmental Tiffin Room
represented by its President and Supdt.
of Postal Stores Depot, Trivandrum-23

2. Honorary Secretary, Postal Stores Depot
Departmental Tiffin Room, Trivandrum-23

3. Chief Postmaster General, Kerala Circle
Trivandrum

4. Union of India represented by its
Secretary, Department of Posts,
New Delhi

Respondents

By Advocate Mr. T.P.M. Ibrahim Khan

ORDER

N. DHARMADAN (J)

At the time when the case was taken up for final hearing, learned counsel appearing on both sides submitted that this case is covered by the judgment of this Tribunal in O.A. 1394/93 and the case can be disposed of accordingly.

2. The learned counsel for applicant submitted that there are three existing vacancies of group-D under the first respondent and the applicant can be considered for appointment in view of the interim order passed by this Tribunal on 31.3.93. We feel that this is a matter to be considered by the respondents

particularly in view of the interim order. As the applicant has pointed out a vacancy of group-B post for his absorption, we follow our earlier judgment in O.A. 1394/93 and dispose of the original application with the same direction.

3. The order shall be complied with within two months from the date of receipt of a copy of this order.
4. There shall be no order as to costs.



(S. KASIPANDIAN)
MEMBER (ADMINISTRATIVE)


28.3.94

(N. DHARMADAN)
MEMBER (JUDICIAL)

28.3.94

KMII